

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

Item No. 426

IA/5560/ND/2021, IA/5555/ND/2021 IN IB/1051/ND/2020

IN THE MATTER OF:

SVS Cleanroom And Engilneering System OPC ... Ltd		Applicant
Versus		
Coracias Projects Pvt Ltd ...		Respondent

Under Section 9 of (IBC), 2016.

Order delivered on 01.02.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant	:	
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **29.02.2024**.

**Sd/-
(Court Officer)**